

1962. [Placed in Library. See No. LT-5285/65.]

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) NOTIFICATIONS

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue):—

- (i) Notification G.S.R. No. 1335, dated the 3rd September, 1965, publishing corrigenda to Government Notification G.S.R. No. 1183, dated the 17th August, 1965.
- (ii) Notification G.S.R. No. 1376, dated the 9th September, 1965, publishing an amendment in the Central Sales Tax (Registration and Turnover) Rules, 1957, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956.
- (iii) Notification G.S.R. No. 1391, dated the 16th September, 1965, under sub-section (5) of section 77 of the Finance Act, 1965.
- (iv) Notification G.S.R. No. 1407, dated the 18th September, 1965, publishing a corrigendum to Government Notification G.S.R. No. 1021, dated 24th July, 1965.
- (v) Notification G.S.R. No. 1405, dated the 25th September, 1965, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944.

[Placed in Library. See No. LT-5285/65 for (i) to (iv).]

SUMMARY OF THE REPORT OCTOBER, 1965) OF THE GOVERNOR OF KERALA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table a Summary of the Report of the Governor of Kerala dated the 17th October, 1965. [Placed in Library. See No. LT-4990/65.]

SUMMARY OF THE RECOMMENDATIONS OF THE COMMITTEE ON TOP POSTS IN PUBLIC SECTOR UNDERTAKINGS

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a copy of the summary of the recommendations of the Committee on Top Posts in Public Sector Undertakings as approved by Government. [Placed in Library. See No. LT-5005/65.]

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE JAWAHARLAL NEHRU UNIVERSITY BILL, 1964

SHRI G. S. PATHAK (Uttar Pradesh): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to establish and incorporate a University in Delhi.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE JAWAHARLAL NEHRU UNIVERSITY BILL, 1964.

SHRI G. S. PATHAK: Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Bill to establish and incorporate a University in Delhi.